

>

Title: Regarding passing of the Citizenship (Amendment) Bill, 2005 by the Rajya Sabha, at its sitting held on the 29<sup>th</sup> July, 2005.

-

**12.12 hrs.**

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha.

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Citizenship (Amendment) Bill, 2005 which has been passed by the Rajya Sabha at its sitting held on the 29<sup>th</sup> July, 2005. "

Sir, I lay on the Table the Citizenship (Amendment) Bill, 2005, as passed by Rajya Sabha on the 29<sup>th</sup> July, 2005.

MR. SPEAKER: Compliments to you on your maiden intervention.

-----